

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:3430
ANSWERED ON:10.12.2009
CONSTRUCTION OF ROB/RUB
Kurup Shri N.Peethambara

Will the Minister of RAILWAYS be pleased to state:

(a) whether the Railways have proposed to have a common priority agenda with various State Governments and complete the Railway over bridges/Rail under bridge at Railway Crossings in the country; and

(b) if so, the time by which the implementation process is likely to start?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS(SHRI K.H. MUNIYAPPA)

(a) and (b): Yes, Madam. The works of Road over bridges and under bridges (ROB/RUBs) are sanctioned on cost sharing basis with State Government concerned @ 50:50 in lieu of level crossings (LCs) having traffic density of one lakh or more Train Vehicle Units(TVUs).Works are even undertaken on Build, Operate & Transfer (BOT) concept,Deposit terms and those undertaken by National Highway Authority of India (NHAI).With these provisions as on date, 1316 works are in progress viz. 830 works are sanctioned on cost sharing basis with State Govts, 192 on deposit terms, 52 under BOT concept and 242 undertaken by NHAI,and above works are at different stages of planning and execution.